

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH

O.A. NO: 25/2005.

DATED: 17th JANUARY, 2005.

HON'BLE SHRI SHANKER RAJU MEMBER(J)

HON'BLE SHRI S.P. ARYA MEMBER(A)

Ram Samujh Pandey aged about 58 years son of Late Kashi Prasad Pandey resident of Village Dandupur Daulat Post Office-Parahamid Pur, District-Pratapgarh.

....Applicant.

BY Advocate Shri S.K. Tewari.

VERSUS

1. The Union of India through Secretary, Post & Telegraph, New Delhi.
2. Chief Post Master General, Lucknow.
3. Director, Post Offices Allahabad Division, Allahabad.
4. Senior Superintendent of Post Offices, Pratapgarh Division, Pratapgarh.

....Respondents.

BY Advocate Shri S.K. Pandey.

ORDER (ORAL)

BY HON'BLE SHRI SHANKER RAJU MEMBER(J)

Heard.

The appeal preferred by the applicant against the penalty order is still to be responded by the respondents.

2. We dispose of the O.A. with a direction to the respondents to pass a detailed and speaking order on the appeal of the applicant within 2 months from the date of receipt of copy of this order. However, it shall be open for the applicant to revive the present O.A. in accordance with law. No costs.

S. Arya
(S.P. ARYA)
MEMBER(A)

S. Raju
(SHANKER RAJU)
MEMBER(J)

HLS.